

Allahabad Bench

CP No. 404/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2019

NAME OF THE COMPANY: Vinesh Kumar Sanghal and Ors. V/s Shiva Continental Pvt. Ltd and Ors

SECTION OF THE COMPANIES ACT: 241/242 of Companies Act 2013

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Adv. Ashish Chaudhary	Adv.	Petitioner	Ashish
<u>2.</u>				

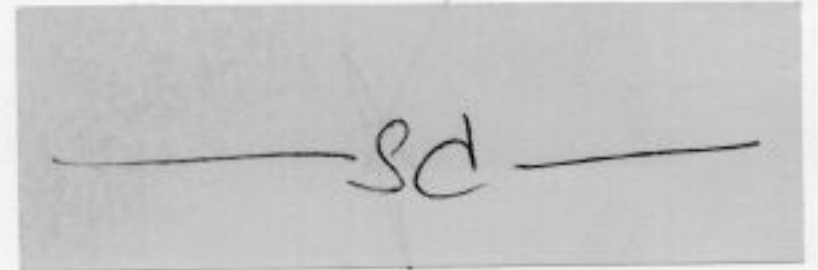
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Sh. Ashish Chaudhary, Advocate for the petitioner is present.

Learned counsel for the petitioner informed that the talks of settlement are going on between the parties.

List the matter on 22nd October, 2019.

Dated: 30.09.2019



**A.R.K. SINHA
MEMBER (J)**